## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

**APPLICATION NUMBER** 

PETITION NUMBER

: CP/11/2016

NAME OF THE PETITIONER(S)

: Dr. P. Rajagopalan

NAME OF THE RESPONDENT(S)

: Aidees Electronics Pvt Ltd + 3 Ors

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1) P. NEELAKANTAN

Coursel for Respondents

U. HALLEL BERY

FOR Dancie alpant

2) R-SIDHARTH

Counsel for pt

R. R. A

## **ORDER**

Mr. R. Sidharth, Counsel for Petitioner present. Mr. P. Neelakantan, Counsel for R-1 to R-3 present. Both the parties prayed for enlargement of time. At request, time is enlarged for final arguments. **Put up on 17.07.2017 at 10.30 A.M.** 

S. Jirazwale.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF) TARIQ)
MEMBER (JUDICIAL)